NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

C.P. (IB)/678(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/s MANDAR KAPREKAR

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Mr. Narendra Singh, Ld. Counsel for the Financial Creditor present. Mr. Ayush Kothari, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Personal Guarantor submits that they have submitted an OTS proposal to the Financial Creditor. Ld. Counsel for the Financial Creditor seeks some to consider the OTS proposal. Time granted.
3. List this matter for further consideration on 20.06.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/